

To

1. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
2. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
3. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
4. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.), Bokaro (Bermo at Tenughat).
5. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa.
6. Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
7. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
8. Mr. Kamal Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.), Daltonganj.
10. Mr. Sandeep Nishit Bara, Civil Judge (Sr. Div.), Daltonganj.
11. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
12. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.), Deoghar.
14. Ms. Kumari Jiv, Civil Judge (Sr. Div.), Deoghar.
15. Mr. Ravi Narayan, Civil Judge (Sr. Div.), Deoghar.
16. Mr. Deepak Kumar, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
17. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
18. Ms. Moumita Guin, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
19. Ms. Arti Mala, Civil Judge (Sr. Div.), Dhanbad.
20. Mr. Rajiv Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad.
21. Ms. Shweta Kumari No. II, Civil Judge (Sr. Div.), Dhanbad.
22. Mr. Shivam Chaurasia, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
23. Mr. Safdar Ali Naiyar, Civil Judge (Sr. Div.), Dhanbad.
24. Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka.
25. Ms. Ritwika Singh, Civil Judge (Sr. Div.), Dumka.
26. Ms. Arpana Kumari, Civil Judge (Sr. Div.), Dumka.
27. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa.
28. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Garhwa (Nagar Untari).
29. Md. Naeem Ansari, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
30. Ms. Kumari Nitika, Civil Judge (Sr. Div.), Giridih.
31. Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
32. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.
33. Mr. Parth Sarthi Ghosh, Secretary, DLSA, Gumla.
34. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh.
35. Ms. Avanika Gautam, Civil Judge (Sr. Div.), Hazaribagh.
36. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.), Hazaribagh.
37. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.), Hazaribagh.
38. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur.
40. Ms. Pooja, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
41. Ms. Saudamini Singh, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
42. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Mr. Kusheshwar Sinku, Chief Judicial Magistrate, Jamtara.
45. Mr. Abhinav, Secretary, DLSA, Jamtara.
46. Mr. Manoranjan Kumar No. I, Secretary, DLSA, Khunti.
47. Ms. Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma.
48. Mr. Manoranjan Kumar No. III, Civil Judge (Sr. Div.)-cum-J.M., Koderma.
49. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar.
50. Ms. Archana Kumari, Civil Judge (Sr. Div.), Lohardaga.
51. Mr. Rajesh Kumar No. II, Secretary DLSA, Lohardaga.
52. Mr. Prafulla Kumar, Chief Judicial Magistrate, Pakur.
53. Ms. Kusum Kumari, Chief Judicial Magistrate, Ramgarh.
54. Mr. Sandeep Kumar Bertam, Civil Judge (Sr. Div.), Ramgarh.

55. Ms. Sanjibita Guin, Civil Judge (Sr. Div.), Ramgarh.
56. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl. Judge (Eco. Offences), Ranchi.
57. Ms. Kamala Kumari, Civil Judge (Sr. Div.), Ranchi.
58. Mr. Vikram Anand, Civil Judge (Sr. Div.), Ranchi.
59. Ms. Ruchi Dayal, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Mr. Rakesh Ranjan, Secretary, DLSA, Ranchi.
61. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
62. Mr. Kumar Saurav Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Ram Kumar Lal Gupta, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
66. Mr. Sailendra Kumar, Chief Judicial Magistrate, Sahebganj.
67. Mr. Tarkeshwar Das, Civil Judge (Sr. Div.), Sahebganj (Rajmahal).
68. Mr. Anuj Kumar No. II, Civil Judge (Sr. Div.), Sahebganj (Rajmahal).
69. Ms. Manju Kumari, Chief Judicial Magistrate, Seraikella Kharsawan.
70. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella Kharsawan (Chandil).
71. Mr. Manish Kumar Singh, Secretary, DLSA, Simdega.

Subject:- Nomination of Judicial Officers for attending **Two days Refresher Training on Civil Trial for Civil Judge (Sr. Div.) (R-4), half of the cadre (1st batch)** scheduled to be held on **3rd & 4th June, 2023** at **Judicial Academy Jharkhand Ranchi.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **3rd & 4th June, 2023** at **Judicial Academy Jharkhand Ranchi.**

The arrangement for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 2nd June, 2023 till the evening of 4th June, 2023.** All the nominated officers have to **report at Academy for Training on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

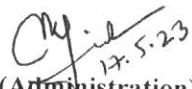
No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 1956 /Apptt.

Dated, Ranchi, the 12/5/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 438/JAJ dated 03.05.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


12.5.23
Registrar (Administration)